

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 14th December, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1737/2018 & M.A. No. 1742/2018) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant Mr. M.C. Mehta & Ms. Katyayni, Advs. Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv. Mr. D. K. Sharma & Kartikay Sharma, Advs.
2.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

FOR COMPLETION OF PLEADINGS

4.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 4 Mr. Pawan Upadhyay, Adv. for R-5 Ms. Nidhi Bhuwania, Adv. for R-6 Mr. John Vijay Browne, Adv. for R-7 Mr. D. N. Khanduga, Adv. for R-8 Mr. Sunil Parchar for R-9 Mr. Aditya Singh, Adv. for R-10 Ms. Munmun Goyal, Adv. for R-12 Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
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FOR HEARING

5.	Original Application No. 613/2016 (M.A. No.1626/2018)	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
6.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamshery, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Ms.S. Laxmi Iyer, Adv. for Birla Corp. & Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6
7.	Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 1162/2018)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 6 Mr. Sumeer Sodhi, Adv.
8.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Himanshu Gupta, Adv. for R-6
9.	Original Application No. 540/2017 (M.A. No. 1340/2017 & M.A. No. 1394/2018)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr.Manoj Kumar, Adv.for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8

10.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Gagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
11.	Original Application No. 63/2018 (M.A. No. 1116/2018 & M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Ms. Ambika Vohra, Adv. for R-6 Mr. Gaurav Kumar Bansal, Adv.
12.	Appeal No. 230/2018 (M.A. No.1413/2018 & M.A. No.1414/2018)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for Applicant Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Anuj Sarma, Adv. Mr. Shantanu Sagar, Adv. for R-2 Mr. Sarthak Maggon, Adv.
13.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram
14.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1,2 & 11 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21

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